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Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

**FINANCE DEPARTMENT
(Salaries)**

THE SELECTION OF CONFEDERATION OF INDIAN INDUSTRY (CII) AS EVENT PARTNER FOR ORGANIZING THE MAIN
EVENT OF GLOBAL INVESTORS MEET 2015 UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 167, Finance (Salaries), 8th June 2015, Vaikasi 25, Manmadha, Thiruvalluvar Aandu-2046.]

No. II(2)/FIN/263(d)/2015.

Under clause (f) of Section 16 (Tamil Nadu Act 43 of 1998) of the Tamil Nadu Transparency in Tenders Act, 1998, the Governor of Tamil Nadu hereby notifies the Selection of the Confederation of Indian Industry (CII) as event partner for organizing the main event of Global Investors Meet 2015 at an estimated cost of Rs.4,00,37,000/-, taking into account it's very strong membership base, availability of Centers of Excellence, overseas offices, institutional partnerships with 312 counterpart organizations in 106 countries and huge experience in organizing such international events in various States as well as in Tamil Nadu over a long period of time.

K. SHANMUGAM,
Principal Secretary to Government.